## CORAM :- H.H. THE ADDL. SESSIONS JUDGE SHRI R.S. AGARWAL C.R.NO. 36 ,DATE 19/08/2020

| SR.NO | CASE NO.               | NAME OF THE PARTIES   | Next Date |
|-------|------------------------|---|-----------|
| 1     | Exh.17 in 8/19 @ 16/19 | Sanjay Agarwal VS State   |           |
| 2     | ABA 819/20             | Jayesh Dedia<br>Vs<br>State EOW   |           |
| 3     | ABA 797/20             | Himanshu Chaturvedi<br>Vs<br>State Of EOW   |           |
| 4     | MA 730/20 in 23/19     | Pramodkumar Kamalaprasad Mishra and Others Vs The State of Maharashtra Kurar Police Station |           |
| 5     | BA 923/20 Order        | VS EOW  |           |
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|       |                        |   |           |